

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cont. Case (Civil) No. 491 of 2020

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK

(Through: Video Conferencing)

For the Petitioner : xxxxxx.

For the Opp. Parties : xxxxxx

04/ 23.04.2021

In view of the resolution as contained in Ref. No. 1165-1201/ 2021 dated 18.04.2021, passed by the Jharkhand State Bar Council, nobody appears for the parties.

Under such circumstances, let this case be listed after three weeks for compliance of the Court's order dated 18.12.2019.

(Dr. S.N. Pathak, J.)

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